

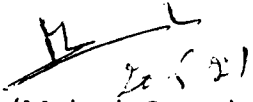
**F.No.D-11011/5/AUCTION/CT/16-17**  
**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL**  
**WEST BLOCK-2, R.K.PURAM, NEW DELHI-110066**

Date:-20/05/2021

**Tender cum-Auction Notice**

This office is going to auction some condemn/discarded, furniture, Fixture including some unserviceable equipments such as computers, printers UPS laptop etc. The parties interested may examine the articles during the office hours from 2.00 PM to 5.30.pm from 20.05.21 to 21.05.21 and submitted the sealed quotation mentioning the price either itemized or consolidated separately for list-I & list-II infavour of the undersigned by personally on or before 25.05.21 before 10.00 AM The details list of items available in the Tribunal Web site cestatnew.gov.in & notice board of this office. Any clarification for list-I the party may approach CT Section whereas for List-II Computer Section of this office.

The auction material will have to be collected by the successful bidder on "as is where basis is". Bidders must deposit an amount of Rs. 5000/- in any form for participating in Tender cum auction notice. The right to accept or reject any bid or all the bids without assigning any reason is reserved by the Committee. The bid shall be considered as final only after the approval of the competent authority and its decision as regards shall be final and binding on all the persons participating in the auction. The successful bidder shall have to lift the auctioned Scraps and material on next days i.e 26.05.21 after finalization of auction. This department shall not be responsible for any loss/damage of the items if successful bidder fails to lift the items within stipulated time.

  
(Mukesh Gupta)  
Dy Registrar  
26174131

Copt to: - Notice Board, Website (Along with list of condemn items)